No. RJ-1/Regular/274/2022

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at Principal Seat at Bombay that, **between 01.08.2022 and 19.08.2022,** the following arrangement is made for taking up the judicial assignment **:**

From 01.08.2022 to 19.08.2022

I

The Division Bench headed by the **Hon'ble Shri. Justice Prasanna B. Varale** will take up the matters from following judicial assignment, **in addition to** Their Lordships' extant judicial assignment.

APPELLATE SIDE	ORIGINAL SIDE
For Admission, hearing, order matters and applications therein : (A) Civil and Criminal Public Interest Litigations. (B) Civil Writ Petitions relating to Environmental Issues.	For Admission, hearing, order matters and applications therein : (A) Public Interest Litigations. (B) Writ Petitions relating to Environmental Issues.

II

The Division Bench headed by the **Hon'ble Shri. Justice S.V. Gangapurwala** will take up the matters from following judicial assignment, **in addition to** Their Lordships' extant judicial assignment.

APPELLATE SIDE	ORIGINAL SIDE
For Admission, hearing, order matters and applications therein : (A) Civil Writ Petitions relating to Infrastructure Projects. (B) Civil Writ Petitions relating to Tender matters.	For Admission, hearing, order matters and applications therein : (A) Civil Writ Petitions relating to Infrastructure Projects. (B) Civil Writ Petitions relating to Tender matters.

III

The Division Bench headed by the **Hon'ble Shri. Justice R.D. Dhanuka** will take up the matters from following judicial assignment, **in addition to** Their Lordships extant judicial assignment.

APPELLATE SIDE	ORIGINAL SIDE
For Admission, hearing, order matters and applications therein : (A) Civil Writ Petitions relating to Labour and Service (including those pertaining to APMC, Municipal Corporations, Municipal Councils, Nagar Panchayats, etc.) including caste claims relating thereto except those assigned to other Court.	For Admission, hearing, order matters and applications therein : (A) Writ Petitions relating to Labour and Service (including those pertaining to APMC, Municipal Corporations, Municipal Councils, Nagar Panchayats, etc.) including caste claims relating thereto except those assigned to other Court.

IV

The Division Bench headed by the **Hon'ble Shri. Justice G. S. Patel** will take up the matters from following judicial assignment, **in addition to** Their Lordships' extant judicial assignment.

APPELLATE SIDE	ORIGINAL SIDE
For Admission, hearing, order matters and applications therein : (A) Civil Writ Petitions against the orders passed by CAT and MAT.	For Admission, hearing, order matters and applications therein : (A) Writ Petitions against the orders passed by CAT and MAT.

From 01.08.2022 to 05.08.2022

The **Hon'ble Shri. Justice M. S. Karnik** will sit singly in **Court Room No. 34 Annex** and take up the matters, as per the Boards to be notified separately.

From 10.08.2022 to 19.08.2022

The Division Bench headed by **the Hon'ble the Chief Justice** will take up the matters, as per the Boards to be notified separately.

Dated this the 27th day of July 2022

By Order,

Sd/-

(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-

(V. R. Kachare)
Registrar (Judl-I),
High Court, A.S., Bombay.